

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3955
TO BE ANSWERED ON THE 20TH MARCH, 2018

MARKETING OF AGRICULTURAL PRODUCE AT REMUNERATIVE PRICES

3955. SHRI KAMAKHYA PRASAD TASA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the farmers in Assam are facing problems in marketing of their produce at remunerative prices;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps to provide better marketing facilities to the farmers; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b): As informed by Government of Assam many farmers transact their agricultural produce, mainly fruits and vegetables, at the farm gates instead of market yards without maintaining proper grade and standard, for which they do not get remunerative prices of their produces.

(c) & (d): The Government of India through various schemes such as Agricultural Marketing Infrastructure (AMI) and Venture Capital Assistance (VCA) sub schemes of Integrated Scheme for Agricultural Marketing (ISAM), Rashtriya Krishi Vikas Yojana-Remunerative Approaches for Agriculture and Allied Sector Rejuvenation (RKVY-RAFTAAR) as well as Pradhan Mantri Kisan SAMPADA Yojana (Scheme for Agro-Marine Processing and Development of Agro-Processing Clusters) aims at promoting infrastructure in agriculture and horticulture including that of post-harvest and marketing infrastructure in the country.

Under Mission for Integrated Development of Horticulture (MIDH), assistance is provided for development of Horticulture in the country which includes assistance for development of Post Harvest Management (PHM) and Marketing Infrastructure.

Further, in order to provide better marketing facilities to the farmers, the Government of India has released a new model "The Agricultural Produce and Livestock Marketing (Promotion & Facilitation) Act, 2017" on 24th April, 2017 for its adoption by States/UTs. The provisions therein provides for alternative marketing channels such as setting up of private markets, direct marketing, farmer-consumer markets, special commodity markets, declaring warehouses/silos/cold storages or such structures as market sub yards to facilitate farmers in marketing their produce at competitive & remunerative prices.

Further, Government of Assam has also taken various steps to provide better marketing facilities to the farmers. In this regard, market infrastructure such as auction platform, drying yard, assortment sheds, marketing & selling complex, storage facilities including cold storage, vegetable sale counters, vegetable packaging sheds etc have been provided for trading of agricultural produces. In addition, a World Bank financed project named as Assam Agri Business and Rural Transformation (APART) under the aegis of Government of Assam has been launched to create better marketing facilities at about 75 nos. of markets in the state.
